

BEFORE THE NATIONAL GREEN TRIBUNAL KOLKATA

O.A. No: 19 of 2021 (EZ)

Ravi Sankar Mandal

Applicant

Vs.

Union of India & Ors.

Respondents

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BEFORE THE NATIONAL GREEN TRIBUNAL KOLKATA

O.A. No: 19 of 2021 (EZ)

Ravi Sankar Mandal

Applicant

Vs.

Union of India & Ors.

Respondent:

Counter Affidavit on behalf of Respondent No. 5
Jharkhand State Pollution Control Board. In
compliance of order dated 12.07.2021

I Yatindra Kumar Das, son of Late K.K.Das presently
posted as Member Secretary, Jharkhand State
Pollution Control Board, H.E.C, Dhurwa, Ranchi, and
am duly authorized and here by solemnly state and
affirm as follows :-

1. That at present, I am working and posted as
Member Secretary, Jharkhand State Pollution
Control Board, H.E.C, Dhurwa, Ranchi and as
such, I am well acquainted with all the facts
and circumstances of this case.

2. That I have gone through the order dated
12.07.2021 passed by Hon'ble NGT and has under
stood the contents therein.



Authorised Under Notaries Act-1956
& Notaries Rules 1956 by Govt. of
Jharkhand, Ranchi (India)

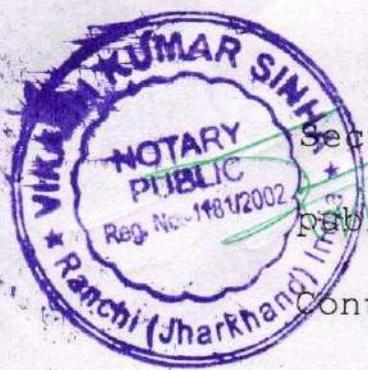
19 AUG 2021
268
Date
Page No.



3. That, I have been authorized to swear this affidavit on behalf of the Respondent No-5. Jharkhand State Pollution Control Board by the competent authority. Further it is stated that I have gone through the relevant files and records.

4. Para 3, 5 & 6: That, it is humbly stated and submitted that Central Pollution Control Board (CPCB) has published revised guidelines for classification of Industrial Sectors under Red/Orange/Green and White categories vide letter no. B-2912/ESS (CPA)/2015-16/8574 dated 07.03.2016 and the same has been adopted & notified by the Jharkhand State Pollution Control Board vide Notification no. B-05 dated 03.05.2016, according to which the Railway Sidings have been shifted from Red Category to Green Cat based on the Pollution Index Score calculated by CPCB.

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As per the classification of the Industrial Sectors, a revised Notification has been published by the Jharkhand State Pollution Control Board vide Notification No. B-15 dated

18.10.2017 pertaining to the siting criteria of industries. Based on the Jharkhand State Pollution Control Boards' notification the Railway Sidings are exempted from the distance criteria for siting of the industries.

Photocopy of Jharkhand State Pollution Control Boards' Notification no. B-05 dated 03.05.2016 and Boards' Notification No. B-15 dated 18.10.2017 is annexed and marked as Annexure-I(a) & I(b) respectively.

5. **Para 5 & 6:** That, it is humbly stated and submitted that Combined Consent to Establish & Operate (CTE/CTO) was granted to the Dumka Goods Shed by Jharkhand State Pollution Control Board vide Ref No. JSPCB/HO/RNC/CTE/CTO-4959589/2019/3 Dated: 2019/10/13. Again, renewed CTO has been granted to the Dumka Goods Shed vide Ref. No. JSPCB /HO /RNC /CTO -7084777/ 2020/ 2024 dated: 04/01/2021 valid up to 31/12/2021 over an area

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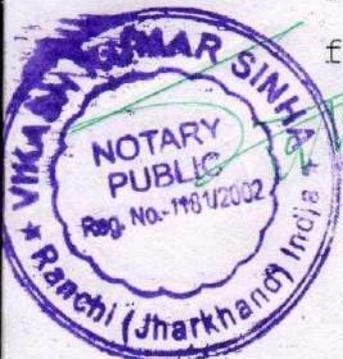
of 4953 m² at Plot No. - 295; Khata No. - 02, in Mauza - Rashikpur, Dumka for loading and unloading of minerals Goods.

Photocopy of letter no
Ref. No. JSPCB/ HO/
RNC/ CTO-7084777/
2020/ 2024 Dated:
04/01/2021 valid up to
31/12/2021 is annexed
herewith and marked as
Annexure-II.

6. **Para 4, 7 & 10:** That, it is humbly stated and submitted that M/s Dumka Goods Shed located at Plot No. - 295; Khata No. - 02, in Mauza - Rashikpur, Dumka, Jharkhand was inspected on 02/07/2021 by the Regional Officer, Regional Office-cum-Laboratory Dumka, Jharkhand State Pollution Control Board (JSPCB) along with his team in the presence of Sri Akhilesh Ojha, Good Shed Superintendent (G.S.S), Dumka Goods Shed, in light of the direction issued by Hon'ble NGT. During inspection, following observations were found: -

(i) Dumka Goods Shed is located at
Latitude: 24°17'23" N & Longitude:
87°15'26" E.

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- (ii) Good shed was non-operational at the time of inspection.
- (iii) At the time of inspection against CTO application, as a mineral, Goods shed was storing & transporting only stone Chips which come under minor Mineral. But now they are expanding their work for storage & transportations of coal which comes under major minerals for which fresh CTE/CTO required along with effective pollution control measures.
- (iv) It has been informed by Shri Akhilesh Ojha, G.S.S. Dumka that the construction of a new railway track at the Dumka Goods Shed was started from 13th march 2021.
- (v) The Ariel distance of the following sensitive locations from the battery point of the Dumka Goods Shed is as follows:

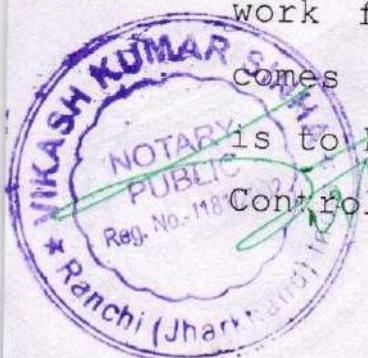
Sl. No.	Sensitive Points	Distance criteria as per Board's Notification no B-15 dated 18/10/2017	Distance from Battery Point (as per present status)
1	St. Xavier's School	No siting criteria for green categories of industries.	48 meters
2	10+2 Western English School		64 meters
3	A. N. College -more than		Beyond 100 meters

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	100 meters		
4	State Highway-18 (Govindpur-Sahibganj)		Beyond 100 meters
5	Hospitals		Beyond 100 meters
6	Rajkiya polytechnic college dumka		Beyond 100 meters
7	Dumka Engineering college		Beyond 100 meters
8	St. Johns school		Beyond 100 meters
9	Habitation (above 800 nos. of dwellers/ 160 nos. houses)		Within 100 meters (About 6 built house and 15 under construction)
10	Bethel Mission School		Beyond 100 meters

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It has been found that the Railway Goods shed is under construction and they are expanding their work for storage & transportations of coal which comes under major minerals for which fresh CTE/CTO is to be obtained from the Jharkhand State Pollution Control Board.

The Regional Officer, Dumka vide letter no. 833 dated 01/07/2021 has issued direction to G.S.S (Railway) Dumka to stop all the ongoing construction activities related to the expansion with immediate effect and shall make an application to the Board for obtaining CTE/CTO from the board prior to the starting of the operation.

Photocopy of the Inspection Report submitted by the Regional Office, Dumka vide letter no.-849 dated 02/07/2021 along with the copy of the show-cause issued by the Regional Office, Dumka vide letter no. 833 dated 01/07/2021 is annexed marked as Annexure-III.

7. Para 9 & 11: That, it is humbly stated and submitted that is the matter of record.

8. Para 4, 6 & 12: That, it is humbly stated and submitted that, the Regional Officer, Dumka along with his team has again re-inspected the site on 07.08.2021 to verify the status of compliances

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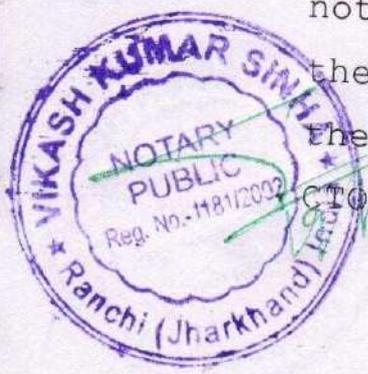


in light of the CTO granted by the Board and the observations are as follows:

- (i) The expansion work was found under progress at the time of inspection.
- (ii) No pucca road has been constructed within the unit premises for movement of trucks
- (iii) The unit has not installed water sprinkler for wetting of ground.
- (iv) No facilities have been provided to stop flow of water from the siding to nearby lands during rainy season.
- (v) The house keeping of Railway siding was found not satisfactory.
- (vi) The unit has constructed the boundary wall in discontinuous/ irregular way.
- (vii) The unit has carried out tree plantation but has been found to be inadequate.

9. That, it is humbly stated and submitted that in light of the inspection, the Regional Officer, Dumka has issued 2nd Show-cause Notice vide letter no. 1053 dated 10.08.2021 to stop all the ongoing construction activities related to the expansion with immediate effect and asked why not a closure be issued against your unit for the non-compliance of the direction issued by the Board vide letter no 479 dated 18.03.2021 & CTO issued by the Board vide Ref. No JSPCB /HO

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/RNC /CTO-7084777/ 2020/ 2024 Dated: 04/01/2021
be revoked.

Photocopy of the 2nd Show-
cause Notice issued by the
Regional Office, Dumka
vide letter no. 1053 dated
10.08.2021 and the letter
issued by the Regional
Office Dumka vide letter
no. 433 dated 18.03.2021
is annexed marked as
Annexure-IV.

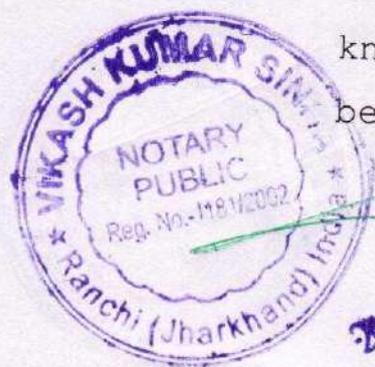
10. That the statement made in forgoing
paragraphs are true to my knowledge in annexure
are true copy of its original.

[Handwritten Signature]
DEPONENT

VERIFICATION:

Verified at Ranchi on this the day of
.....August, 2021 that the averments & facts
stated herein above are true and correct to my
knowledge and belief and nothing material has
been concealed therefrom.

119 AUG 2021



[Handwritten Signature]
Dibash Kumar Sinha
NOTARY PUBLIC, RANCHI

[Handwritten Signature]
Signature Attested on
Identification of L... DEPONENT
19/8/21 ENa 57/14



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
T.A Division Building (Ground Floor) HEC Campus, Dhurwa, Ranchi- 834004.
Phone No:-0651- 2400852, 2400851, Fax No:- 2400850..

Notice

1. Relaxation in 'Siting Criteria of Industry, in suppression of all the previous notifications for location of industries as per decision taken by JSPCB in its 33rd board meeting held on 17/10/2017.

List of 46 industries* has been notified in respect of distance for siting of industry with following exceptions:

1. Units covered under EIA Notification 2006 (Environmental Clearance) are exempted from these guidelines.
 2. Units established in Notified Industrial Area/ Estate are exempted from these guidelines.
 3. (a) Hotels, Hospitals/ Nursing Homes, Automobile Servicing Stations, Printing Press, Laundry (excluding Boiler) will be exempted from CTE guidelines.
(b) CTE applications for units mentioned in 3(a) will be considered after submission of NOC from Urban Local Body/ Authority or Circle Officer, as applicable, with adequate pollution control arrangements.
 - Siting criteria of new Industry with pollution index of more than 50 (as per CPCB Notification No. B-29012/ESS(CPA)/2015-16 dated March 7, 2016 notification) not included in the said list of 46 industries, will be decided by the Board on case to case basis.
2. Applicants are required to submit only self-certification/undertaking regarding valid source of Raw Material with CTE/CTO applications.

Other existing provisions

1. CTE/CTO is not required for 'White' category industry (36 industries listed under White category as classified by CPCB vide Notification No. B-29012/ESS(CPA)/2015-16 dated March 7, 2016 notification)*
 2. Auto renewal of CTO on the basis 'Self-Certification' is applicable for Green & Orange (low risk) category industries.
 3. In principle it has been decided to grant combined CTE & CTO for Green category industry and it will be implemented very soon.
 4. Inspection Reports are uploaded within 24 hours of inspection
 5. 'New industry Registration' has been initiated at www.advantage.jharkhand.gov.in
 6. All JSPCB approvals are covered under the Right to Sewa dene ki Guarantee Act, 2011
- *Please visit www.jspcb.org

Member Secretary





झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

TA Division Building (Ground Floor), HEC Campus, Dhurwa, Ranchi- 834004
Phone No.: 0651- 2400852/ 2400851, Fax No. : 2400850.

Notification - B-15

Ref. No. : B-1966

Ranchi/ Date : 18/10/17

As per the decision taken in the 33rd Board meeting held on 17.10.2017 and in supersession of all the previous notifications issued by the Board pertaining to distance regulations for location of industries, the revised CTE guidelines for siting of industries will be as per the chart annexed hereto (Annexure -1) with following exceptions :-

1. Units covered under EIA Notification 2006 (Environmental Clearance) are exempted from these guidelines.
2. Units established in Notified Industrial Area/ Estate are exempted from these guidelines.
3. (a) Hotels, Hospitals/ Nursing Homes, Automobile Servicing Stations, Printing Press, Laundry (excluding Boiler) will be exempted from CTE guidelines.
(b) CTE applications for units mentioned in 3(a) will be considered after submission of NOC from Urban Local Body/ Authority or Circle Officer, as applicable, with adequate pollution control arrangements.

Encl. :As above.

(Sanjay Kumar Suman)
Member Secretary

Memo No. :

Ranchi/ Date :

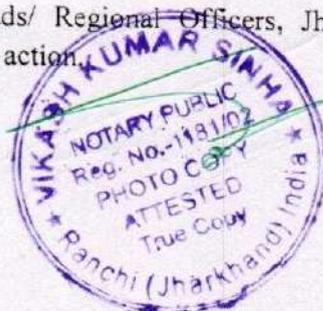
Copy : Additional Chief Secretary, Forest, Environment & Climate Change, Jharkhand / Secretary, Department of Industries and Mines, Jharkhand/ Director, Industries, Jharkhand/ Director, Mines, Jharkhand for information and necessary action.

(Sanjay Kumar Suman)
Member Secretary

Memo No. : B-1966

Ranchi/ Date : 18/10/17

Copy : All Section Heads/ Regional Officers, Jharkhand State Pollution Control Board for information and necessary action.



(Sanjay Kumar Suman)
Member Secretary

By

CTE guidelines regarding distances for siting of industries

S no.	CPCB Classification of industries	Industry Sector	Distances from (in meters)									
			NH	SH	Rail way line	River	Habitations (above 800 nos. of dwellers/160 nos. of houses)	Forest land (PF/RE)	Wildlife Sanctuary/ National Park			
1	G-2.2	Automobile Manufacturing (integrated facilities)										
2	G-2.3	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW (M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper, Spent cleared metal catalyst containing zinc, Manufacturing of lubricating oils, grease and petroleum based products	50	25	50	100	200	500 (No house within 100 meters)	200	500		
3	G-2.4	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	100	50	200	200	500 (No house within 100 meters)	500	1000			
4	G-2.6	Lead acid battery manufacturing/excluding assembling and charging of lead-acid battery in micro scale)	100	50	200	200	500 (No house within 100 meters)	500	1000			
5	G-2.7	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	50	25	50	100	200	500 (No house within 100 meters)	200	500		
6	G-2.9	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW (M, H& TBM) rules, 2008 Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	100	50	200	200	500 (No house within 100 meters)	500	1000			
7	G-2.10	Processes involving chlorinated hydrocarbons	50	25	50	200	200	500 (No house within 100 meters)	200	500		
8	G-2.11	Fibre glass production and processing (excluding moulding)	100	50	200	200	500 (No house within 100 meters)	500	1000			
9	G-2.13	Fire crackers manufacturing and bulk storage facilities	100	50	200	200	500 (No house within 100 meters)	500	1000			
10	G-2.14											

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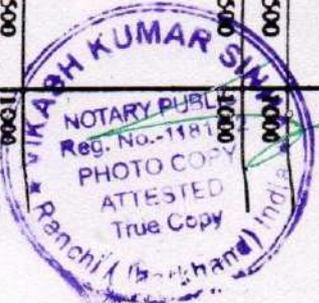


S	CPCB Classification Item of Industries	Industry Sector	Distances from (in meters)						
			NH	SH	Rail way/ line	River	Habitat (above 800 moe. of dwellers/160 moe. of houses)	Forest land (PF/RF)	Wildlife Sanctuary/ National Park
11	G-2.15	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW/ M, H& TB M) rules, 2008 items namely - Dismantlers Recycling Plants -components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury-switches, activated glass collect from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	100	50	200	200	500 (No house within 100 meters)	500	1000
12	G-2.16	Milk processes and dairy products (integrated project)	50	25	50	100	200	200	500
13	G-2.18	Pulp and paper (waste paper based without bleaching process to manufacture kraft paper)	50	25	50	100	200	200	500
14	G-2.19	Coal making . Exploitation, coal tar distillation or fuel gas making	100	50	200	200	500 (No house within 100 meters)	500	1000
15	G-2.20	Manufacturing of explosives, detonators, fuses; including management and handling activities	100	50	200	200	500 (No house within 100 meters)	500	1000
16	G-2.27	Chlorates, per-chlorates & peroxides	100	50	200	200	500 (No house within 100 meters)	500	1000
17	G-2.28	Chlorine, fluorine, bromine, iodine and their compounds	100	50	200	200	500 (No house within 100 meters)	500	1000
18	G-2.32	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW/ M, H& TB M) rules, 2008 - items namely - Lead acid battery plates and other lead scrap /residues not covered under Batteries (Management and Handling) Rules, 2001. [Batteries scrap, namely: Lead battery plates covered by ISRI, Code word "Rais" Battery bags covered by ISRI, Code word "Rakes". Scrap drained/dry white inks, lead batteries covered by ISRI, Code word "Rains".	100	50	200	200	500 (No house within 100 meters)	500	1000
19	G-2.33	Industries engaged in recycling/ reprocessing/ recovery/reuse of Hazardous	100	50	200	200	500 (No house within 200)	500	1000
20	G-2.39	Railway locomotive work shop/integrated road transport workshop/Authorized service centers	50	25	50	100	200	200	500







S no.	CPCB Classification of industries	Industry Sector	Distances from (in meters)						
			NH	SH	Rail way line	River	Habitat (above 800 nos. of dwellers/160 nos. of houses)	Forest land (PF/RUF)	Wildlife Sanctuary/ National Park
21	G-2.40	Yarn / Textile processing involving any effluent/ emission generating processes including bleaching, dyeing, printing and colouring	50	25	50	100	200	200	500
22	G-2.44	Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing /enamellings/galvanizing	50	25	50	100	200	200	500
23	G-2.49	Slaughter house (as per notification S.O.270(E)dated 26.03.2001) and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	100	50	200	200	500 (No house within 100 meters)	500	1000
24	G-2.54	Pulp and paper (waste paper based units with bleaching process to manufacture writing & printing paper)	100	50	200	200	500 (No house within 100 meters)	500	1000
25	G-3.20	Brickfields (excluding fly ash brick manufacturing using lime process)	50	25	50	50	200	150	500
26	G-3.22	Ceramics and Refractories with DD Kilns	100	50	200	200	500 (No house within 100 meters)	200	1000
27	G-3.26	Dry coal processing, mineral processing, industries involving ore sintering, pelletising, grinding & pulverization	50	25	50	50	200	150	500
28	G-3.27	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	50	25	50	50	200	150	500
29	G-3.28	Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	50	25	50	50	200	150	500
30	G-3.29	Fertilizer (granulation / formulation /blending only)	50	25	50	50	200	150	500
31	G-3.30	Fish feed, poultry feed and cattle feed	50	25	50	50	200	150	500
32	G-3.34	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluoride and magnesium fluoride etc	50	25	50	50	200	150	500
33	G-3.37	Hot mix plants	50	25	50	50	200	150	500
34	G-3.40	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW (M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludgeresidues	50	25	50	50	200	150	500

Signature: *[Handwritten Signature]*

Notary Public: *[Handwritten Signature]*

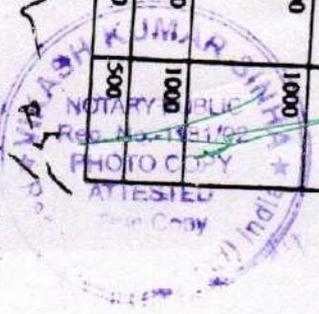
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S no.	CPCB Classification of Industries	Industry Sector	Distances from (in meters)						
			NH	SH	Rail way line	River	Habitation (above 800 no. of dwellers/160 no. of houses)	Forest land (PF/RP)	Wildlife Sanctuary/ National Park
35	G-3.41	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW/ M, H & TB M) rules, 2008. Items namely - Brass Droxa, Copper Droxa, Copper Oxide Mill Scale, Copper Reverts, Cake & Residua, Waste Copper and copper alloys indispensible form, Slags from copper processing for further processing or refining, Inerted Copper Wire, Scrapcopper with PVC sheathing including ISRL-code material namely "Druid" - Jelly Ethol Copper cables, Zinc Droxa-hot dip Galvanizers SLAB, Zinc Droxa-Bottom Droxa, Zinc ash/Skimming arising from galvanizing and die casting operations, Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining, Zinc ash and residues including zinc alloy residues in dispersible form.	50	25	50	50	200	150	500
36	G-3.42	Industry or processes involving Foundry operations (capacity <5 MT/hr)	50	25	50	50	200	150	500
37	G-3.43	Line manufacturing (using lime kiln)	50	25	50	50	200	150	500
38	G-3.45	Manufacturing of glass	50	25	50	50	200	150	500
39	G-3.56	Fly-board manufacturing including Veneer and laminate) with oil fired boiler/ thermic fluid heater (without resin plant)	50	25	50	50	200	150	500
40	G-3.58	Printing ink manufacturing	50	25	50	50	200	150	500
41	G-3.61	Rolling mill (oil or coal fired) and cold rolling mill	50	25	50	50	200	150	500
42	G-3.63	Steel and steel products using various furnaces like blast furnace/open hearth furnace/induction furnace/arc furnace/submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace	100	50	200	200	500 (No house within 100 meters)	200	1000
43	G-3.64	Stone crushers	100	50	200	500 (No house within 100 meters)	250	1000	
44	G-3.67	Therewood manufacturing (with boiler)	50	25	50	200	150	500	

Signature

Signature

Signature



S	CFCB Classification of Industries	Industry Sector	Distances from (in meters)						
			NH	SH	Rail way line	River	Habitation (above 800 nos. of dwellers/160 nos. of houses)	Forest land (PF/RF)	Wildlife Sanctuary/ National Park
45	G-3.71	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	50	25	50	50	200	150	500
46	G-3.79	Parboiled Rice Mills	50	25	50	100	200	200	500

N.B.-1. Distance for Eco-Sensitive Zone(ESZ) in case of Wildlife Sanctuary/ National Park will be applicable as per the provision in its Notification as mentioned above, wherever is more.

N.B.-2. The siting criteria for new industries not included in the above list having pollution loads more than 50, will be decided by the Board.

[Signature]
 Director
 Mines
 Govt. of Jharkhand
 Ranchi

[Signature]
 Director
 Industries
 Govt. of Jharkhand
 Ranchi

[Signature]
 Deputy General
 Manager
 JSPC Board,
 Ranchi

[Signature]
 Member Secretary
 JSPC Board,
 Ranchi

[Signature]
 Chief Conservator of
 Forests
 Admn., Ranchi

[Signature]
 Vice Chairman
 Chokragpur Small Scale,
 Ranchi





Ref. No. B-225

Ranchi, dated. 03/05/16

Notification

In pursuance of letter no. B- 29012/ESS (CPA)/2015-16/8574, dated March 7, 2016 of the Central Pollution Control Board, classification of Industrial sectors under Red/Orange/Green and White categories was notified vide Notification no. B-04, dated 31.03.2016 of the Jharkhand State Pollution Control Board.

2. The industrial sectors falling under **Orange Category** are further classified into two sub categories based on the **Pollution Index Score** :-

High risk category:- Industrial sectors having Pollution Index Score of 50 to 59;

Low risk category:- Industrial sectors having Pollution Index Score of 41 to 49;

3. The details of the industrial sectors falling under these sub categories are given at **Attachment I and II**, respectively.

4. This will come into force with immediate effect.

B-225

(Sanjay Kumar Suman)
Member Secretary 03/05/16

Copy to:-Principal Secretary, Department of Forest, Environment and Climate Change, Jharkhand, Ranchi/ Director, Industries, Jharkhand, Ranchi

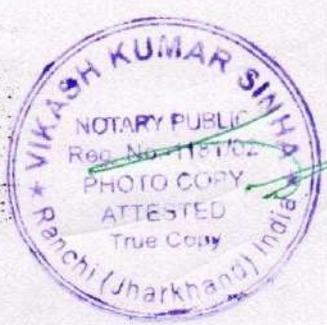


Final List of Red Category of Industrial Sectors

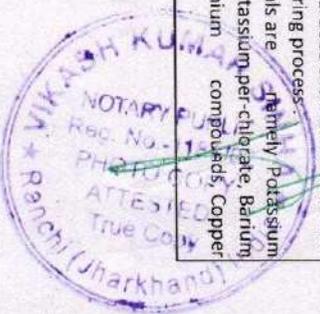
Sl.No.	Orgnl Sl.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	REMARKS
1.	38	Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules, 1989 as amended)									R-R	As per provisions of Rules, to be kept under Red category especially for safety purposes.
2.	4	Automobile Manufacturing (integrated facilities)	30	-	30	20	-	20	10	60	R-R	<p>i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating, phosphating, painting, heat treatment etc.</p> <p>ii. Some of such plants may outsource some/all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly.</p>
3.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW (M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper, Spent cleared metal catalyst containing zinc,	30	-	30	20	-	20	10	60	R-R	All the three types of pollutants are expected.
4.	44	Manufacturing of lubricating oils /grease and petroleum based products	20	-	20	20	-	20	20	60	R-R	Generates all sorts of pollution.
5.	66 E	DG Set of capacity > 5 MVA	-	-	-	20	5	25	-	62.5	R-R	<p>i. Mainly air polluting.</p> <p>ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load.</p> <p>iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.</p>
6.	31	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	10	-	-	20	5	25	10	62.5	R-R	Mainly air polluting. Air pollution score is normalized to 100.



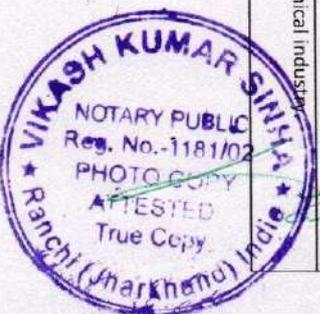
7.	39	Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale)	10	-	10	25	-	25	10	62.5	R-R	<p>i. Mainly air polluting. Air pollution scores are normalized to 100.</p> <p>ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing, Grid Casting, Grid Pasting & Curing, Hydro-setting, parting & enveloping, Stacking, grouping & inter-cell welding, Formation.</p> <p>iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit.</p> <p>iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution</p>
8.	62	Phosphate rock processing plant	30	-	30	20	-	20	-	62.5	R-R	<p>i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation unit to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock.</p> <p>ii. The water & air pollution scores are normalized to 100.</p>



9.	66	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	10	-	10	15	10	25	10	25	10	62.5	R-R	1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal (< 10 %) as a fuel. Almost round the year operation. 2. In case of DG sets of 5 MVA & more and emissions of SO2 will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants', water will be used for cooling and air score will be - 30+10 = 40
10.	34	Industries engaged in recycling / reprocessing / recovery / reuse of Hazardous Waste under schedule iv of HW (M, H & TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	30	-	30	25	-	25	10	65	R-R	65	R-R	All the three types of pollutants are expected.
11.	67	Processes involving chlorinated hydrocarbons	30	-	30	20	-	20	15	65	R-R	65	R-R	Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.
12.	74	Sugar (excluding Khandasari)	20	10	30	15	10	25	10	65	R-R	65	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Sugar mills generate all sorts of pollution problems.
13.	22	Fibre glass production and processing (excluding moulding)	-	-	-	20	-	20	20	67	R-R	67	R-R	i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels. ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100. iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as red.
14.	23	Fire crackers manufacturing and bulk storage facilities	-	-	-	20	-	20	20	67	R-R	67	R-R	i. This is the normalized score based on air pollution & HW generation. ii. Various hazardous chemicals are used in the manufacturing process. iii. These chemicals are Potassium Nitrate, Potassium perchlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.



15.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW (M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	-	-	-	30	0	30	10	67	R-R	iv. These chemicals are highly hazardous and cause serious diseases among the workers, especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems, skin problems, thyroid metal fume etc. Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.
16.	47	Milk processes and dairy products(integrated project)	20	10	30	20	5	25	-	68.75	R-R	i. Water as well as air polluting due to use of boilers. ii. Water & air pollution scores are normalized to 100.
17.	63	Phosphorous and its compounds	30	-	30	25	-	25	-	68.75	R-R	Water pollution & air pollution containing compounds of phosphorous are expected
18.	61	Pulp & Paper (waste paper based without bleaching process to manufacture Kraft paper)	20	10	30	15	10	25	0	68.75	R-R	Mainly water & air polluting. Water & air pollution scores are normalized to 100.
19.	13	Coke making, liquifaction, coal tar distillation or fuel gas making	30	-	30	20	-	20	20	70	R-R	It is a kind of petrochemical industry



20.	41	Manufacturing of explosives, detonators, fuses including management and handling activities	30	-	30	20	-	20	20	70	R-R	<ol style="list-style-type: none"> i. Explosives manufacture and use contribute some measure of hazardous waste to the environment. ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill. iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, lead, and other hazardous materials into the atmosphere. iv. The process may cause considerable emissions of volatile organic compounds (VOC) which contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health. v. Dust and odour may also be a problem. vi. Washing of vessels will contribute waste waters. vii. Large quantity of HWS are also produced.
21.	45	Manufacturing of varnishes, pigments and intermediate blending/mixing)	30	-	30	25	-	25	15	70	R-R	<ol style="list-style-type: none"> i. Such types of industrial sectors generate all sorts of pollution. ii. The Airports are generating mainly the waste waters. iii. This is the water pollution normalized score for airports having discharge more than 100 KLD. iv. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category. v. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score -58,33).
22.	56	Organic manufacturing	30	-	30	20	-	50	20	70	R-R	<ol style="list-style-type: none"> i. Standards prescribed for Inorganic Chemicals are adopted. ii. It is mainly water pollution industry having effluents which are toxic and not easily biodegradable.
23.	1	Airports and Commercial Air Strips	20	10	30	-	-	30	10	75	R-R	<ol style="list-style-type: none"> i. This is mainly air polluting industry. ii. Final score is based on air pollution score only. iii. Asbestos is carcinogenic and banned in many countries.
24.	3	Asbestos and asbestos based industries	-	-	-	30	-	30	10	75	R-R	
25.	5	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	30	-	30	-	-	-	10	75	R-R	



36.	52	Nuclear power plant	10	-	10	30	-	30	15	75	R-R	<ol style="list-style-type: none"> Mainly air polluting due to incinerator. Others - cooling water. Air pollution score is normalized to 100.
37.	58	Pesticides (technical) (excluding formulation)	30	-	30	25	-	25	20	75	R-R	<ol style="list-style-type: none"> This industrial sector is the one among the '17 categories of Highly Polluting Industries'. Such types of industrial sectors generate all sorts of pollution.
38.	64	Photographic film and its chemicals	30	-	30	-	-	-	-	75	R-R	<ol style="list-style-type: none"> Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated. Water pollution scores are normalized to 100.
39.	68	Railway locomotive workshop/Integrated road workshop/Authorized centers	20	10	30	-	-	-	10	75	R-R	<ol style="list-style-type: none"> Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing. This score is valid for those Centers having discharge more than 100 KLD. Service Centers having waste -water generation < 100 KLD, the normalized score will be $(100 * 20) / 40 = 50$.
40.	84	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	30	10	40	15	-	15	20	75	R-R	In this sector all sorts of pollution are generated.
41.	8	Chlor Alkali	30	10	40	20	10	30	10	80	R-R	<ol style="list-style-type: none"> This industrial sector is the one among the '17 categories of Highly Polluting Industries'. Chlor-alkali units are having different section like NaOH, Cl₂, SBP etc which are having toxic effluents. Additionally, fuel consumption is also on higher-side.
42.	70	Ship Breaking Industries	30	-	30	30	-	30	20	80	R-R	<ol style="list-style-type: none"> The ship-breaking industry creates numerous hazards for the coastal and marine environment. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life.



52	20	Fertilizer (basic formulation)	(excluding)	30	10	40	20	10	30	20	90	R-R	polluti on. i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Generates all sorts of pollution.
53	37	Iron & Steel processing from ore/ integrated steel plants) and or Sponge Iron units	(involving)	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
54	61	Pulp & Paper (waste paper based units with bleaching process to manufacture writing & printing paper)		25	10	35	25	10	35	20	90	R-R	Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.
55	85	Zinc Smelter		30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Zinc smelter generates all sorts of pollution problems.
56	55	Oil Refinery (mineral Oil or Petro Refineries)		30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
57	59	Petrochemicals Manufacturing, (including processing of Emulsions of oil and water)		30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution. iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector.
58	60	Pharmaceuticals		30	10	40	30	5	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
59	61	Pulp & Paper (Large-Agro + wood) , Small Pulp & Paper (agro based-wheat straw/ rice husk)		30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.
60	15	Distillery (molasses / grain / yeast based)		30	10	40	-	-	-	-	100	R-R	Mainly water polluting industry. Final score is the normalized water pollution score.



Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
 - a. R-R means original category was Red and revised category is also Red
 - b. R-O means original category was Red and revised category is Orange
 - c. O-O means original category was Orange and revised category is also Orange
 - d. O-G means original category was Orange and revised category is Green
 - e. O-W means original category was Orange and revised category is White
 - f. G-O means original category was Green and revised category is Orange
 - g. G-G means original category was Green and revised category is also Green
 - h. G-W means original category was Green and revised category is White

ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No.	Original Sl.No.	Industry Sector	Original Category	Remarks
1	14	Common treatment and disposal facilities (CTP, TSD, E-waste recycling, CBMWTE, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	R	i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CTP, the categorization will depend upon the category of member industries being served.
2	18	Processing of Emulsions of Oil & Water		It is a part of Petrochemical industries. Transferred and merged with the Industrial sector namely 'Petrochemicals' at Sl. No. 54.
3	27	Heavy engineering including ship building (with investment on Plant & Machineryes more than Rs 10 crores)	R	Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.
4	30	Hydrocyanic acid and its derivatives	R	Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24
5	32	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	R	The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.
6	33	Industrial inorganic gases namely- a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine b) Hydrocarbon gases- Methane, ethane, propane	R	These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.
7	69	Reprocessing of used oils & waste oils	R	i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33. To be deleted as already covered under HW Recyclers / Re-processors (Used oils / Waste Oils) under Orange Category



List of Orange Category of Industrial Sectors

Final Sl. No.	Orgnl S.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised category	Remarks
1.	20	Dismantling of rolling stocks (wagons/ coaches)	--	--	--	15	--	15	10	41.67	O-O	Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100.
2.	5	Bakery and confectionery units with production capacity > 1 TPD. (With ovens / furnaces)	20	--	20	15	--	15	--	43.75	O-O	
3.	10	Chanachur and ladoo from puffed and beaten rice(muri and shira) using husk fired oven	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
4.	23	Coated electrode manufacturing	15	0	15	20	0	20	0	43.75	G-O	Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes
5.	24	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	15	0	15	20	0	20	0	43.75	G-O	Generates waste-water and process emissions.
6.	24	Flakes from rejected PET bottle	20	-	20	15	-	15	-	43.75	R-O	Normal water & air pollutions are generated.
7.	30	Food and food processing including fruits and vegetable processing	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
8.	40	Jute processing without dyeing	20	--	20	15	--	15	--	43.75	O-O	CPCB has notified standards for this category. Both air and water pollutions are generated.
9.	56	Manufacturing of silica gel	15	0	15	20	0	20	0	43.75	G-O	Waste-waters containing TDS and emissions of H ₂ SO ₄ are generated.



10.	45	Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items	20	--	20	15	--	15	--	43.75	0-0	Both air and water pollution are generated.
11.	55	Printing or etching of glass sheet using hydrofluoric acid	15	--	15	20	--	20	--	43.75	0-0	Both air and water pollution are generated.
12.	65	Silk screen printing, sari printing by wooden blocks	20	--	20	15	--	15	--	43.75	0-0	Wash-water and PM emissions from boilers.
13.	76	Synthetic detergents and soaps(excluding formulation)	20	-	20	15	-	15	-	43.75	R-0	i. This is the score for units having generation of waste-waters less than 100 KLD. ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red.
14.	71	Thermometer manufacturing	15	--	15	20	--	20	--	43.75	0-0	Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.
15.	14	Cotton spinning and weaving (medium and large scale)	--	--	--	15	--	37.5	10	47.5	0-0	Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.
16.	1	Almirah, Grill Manufacturing (Dry Mechanical Process)	--	--	--	20	--	20	--	50	0-0	Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.



17.	2	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	--	--	--	20	20	--	20	10	50	0-0	i. Normalized Air pollution score. ii. Significant air pollution due to melting (emissions of SO ₂ , PM).
18.	3	Automobile servicing, repairing and painting (excluding only fuel dispensing)	20	--	20	20	--	20	10	50	0-0	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.	
19.	4	Ayurvedic and homeopathic medicine	20	--	20	15	--	15	15	50	0-0		
20.	7	Brickfields (excluding fly ash brick manufacturing using lime process)	--	--	--	20	--	20	--	50	0-0	Significantly air polluting.	
21.	8	Building and construction project more than 20,000 sq. m built up area	20	--	20	20	--	20	--	50	0-0	1. In the pre-construction stage, it is mainly air polluting due to generation of dust (PM) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.	
22.	6	Ceramics and Refractories	--	--	--	20	--	20	--	50	R-0	i. Mainly air polluting industry. ii. This score is for the units having coal consumption < than 12 MT/day. iii. For the units having coal consumption > 12 MT/day, the normalized air pollution score will be 62.5 and shall be categorized as Red.	



23.	11	Coal washeries	15	10	25	15	15	15	50	R-O	i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS & TDS. Additionally, air pollution due to PM emissions is also generated. ii. Water & air pollution scores are jointly normalized to 100.	
24.	16	Dairy and dairy products (small scale)	20	--	20	20	--	20	50	O-O	Water and air polluting both.	
25.	18	DG set of capacity > 1MVA but < 5MVA	--	--	--	20	--	20	50	O-O	Mainly air polluting . air pollution score is normalized to 100.	
26.	17	Dry coal processing, mineral processing, industries involving ore sintering, pelletising, grinding & pulverization	-	-	-	20	-	20	50	R-O	Mainly air polluting industry. Final score is the normalized air pollution score.	
27.	19	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	20	-	20	-	-	-	50	R-O	i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge < 100 KLD. ii. For the units having discharge > 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.	
28.	21	Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	-	-	-	15	5	20	10	50	R-O	i. Mainly air polluting. This score is applicable to secondary production of ferrous & non-ferrous metals (excluding lead) up to 1 MT/hour production.



32.	31	Forging of ferrous and non-ferrous metals (using oil and gas fired furnaces)	--	--	--	20	--	20	--	50	0-0	Heating furnace. Mainly air polluting.
33.	32	Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	--	--	--	20	--	20	--	50	0-0	Mainly air polluting. Emissions of Benzene, HC are expected.
34.	33	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	--	--	--	20	--	20	--	50	0-0	Mainly air polluting. Emissions of SO2 are expected.
35.	35	Gravure printing, digital printing on flex, vinyl	20	--	20	20	--	20	10	50	0-0	Waste waters , emissions of VOCs
36.	36	Heat treatment using oil fired furnace (without cyaniding)	--	--	--	20	--	20	--	50	0-0	Mainly air polluting and noise generating. AP Score is normalized to 100.
37.	28	Hot mix plants	-	-	-	20	-	20	-	50	R-0	Mainly air polluting. Air pollution scores are normalized to 100.
38	37	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	20	--	20	20	--	20	--	50	0-0	Mainly water polluting. WP score is normalized to 100.
39	38	Ice cream	20	--	20	20	--	20	--	50	0-0	Wash-water and boilers / oven for pasteurization.
40.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW(M, H& TBM) rules, 2008 - Items namely Paint and Ink Sludge/residues	-	-	-	20	0	20	0	50	R-0	Mainly air polluting. Air pollution score is normalized to 100
41.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW(M, H& TBM) rules, 2008 - Items namely - Brass Dross, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in	10	-	10	20	-	20	10	50	R-0	Mainly air polluting.



45.	42	Manufacturing of glass	10	-	-	20	-	20	-	50	R-O	i. Mainly air polluting (melting at 1500°C and refining). ii. In case of lead glass, the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red
46.	43	Manufacturing of iodized salt from crude/ raw salt	12	--	12	20	--	20	--	50	O-O	Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO3 mixing. Mainly air polluting. Air pollution score is normalized to 100.
47.	42	Manufacturing of mirror from sheet glass	--	--	--	20	--	20	--	50	O-O	Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.
48.	44	Manufacturing of mosquito repellent coil	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Toxic fumes are expected.
49.	46	Manufacturing of Starch/Sago	25	-	25	15	-	15	-	50	R-O	i. Water and air polluting industry. Boiler is used for steam generation. ii. Water & air pollution scores are normalized to 100
50.	46	Mechanized laundry using oil fired boiler	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.
51.	47	Modular wooden furniture from particle board, MDF < swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	--	--	--	20	--	20	--	50	O-O	1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.
52.	50	New highway construction project	-	-	-	20	-	20	-	50	R-O	Mainly air polluting project.



53.	51	Non-alcoholic beverages(soft drink) & bottling of alcoholic products	20	-	20	15	5	20	-	50	R-O	i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD. ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red.
54.	49	Paint blending and mixing (Ball mill)	20	--	20	20	--	20	10	50	O-O	Both air and water pollution are generated.
55.	62	Paints and varnishes (mixing and blending)	20	0	0	20	0	20	0	50	G-O	Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.
56.	51	Ply-board manufacturing(including Veneer and laminate) with oil fired boiler/thermic fluid heater(without resin plant)	0	--	0	20	--	20	--	50	O-O	Mainly air polluting because of use of boiler. AP score is normalized to 100
57.	52	Potable alcohol (IMFL) by blending, bottling of alcohol products	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
58.	54	Printing ink manufacturing	20	--	20	20	--	20	--	50	O-O	1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.
59.	70	Printing, press	20	0	20	20	0	20	0	50	G-O	Colored waste-waters containing dyes and VOC emissions are generated.
60.	59	Reprocessing of waste plastic including PVC	20	--	20	20	--	20	--	50	O-O	Large quantities of wash-water and fugitive emissions are generated.
61.	61	Rolling mill (oil or coal fired) and cold rolling mill	10	--	10	20	--	20	--	50	O-O	Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated
62.	67	Spray painting, paint baking, paint shipping	--	--	--	20	--	20	10	50	O-O	Mainly air polluting. Emissions of VOCs and HC are generated.



63.	72	Steel and steel products using various furnaces like blast furnace / open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace	10	-	10	20	-	20	10	50	R-O	i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present. ii. Air pollution score is normalized to 100.
64.	73	Stone crushers	-	-	20	20	-	20	-	50	R-O	Mainly air polluting. Air pollution score is normalized to 100.
65.	75	Surgical and medical products including prophylactics and latex	20	-	20	20	-	20	-	50	R-O	Both air as well as water polluting. Air and water pollution scores are normalized to 100.
66.	85	Tephlon based products	0	0	0	20	0	20	0	50	G-O	Due to spraying applications, emissions (HC) are generated
67.	70	Thermocol manufacturing (with boiler)	-	-	-	20	-	20	-	50	O-O	Polystyrene is heated. Mainly air polluting with boiler.
68.	82	Tobacco products including cigarettes and tobacco/opium processes	20	-	20	20	-	20	-	50	R-O	Such industries generate both air as well as water pollution. These scores are normalized to 100.
69.	72	Transformer repairing/ manufacturing (dry process only)	-	-	-	20	-	20	10	50	O-O	Mainly air polluting because of ovens, shot-blasting etc.
70.	73	Tyres and tubes vulcanization/ hot retreating	10	-	10	20	-	20	-	50	O-O	Mainly air polluting. Emissions of PM, VOCs and obnoxious odour are generated.
71.	83	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	20	-	20	15	5	20	10	50	R-O	i. All sorts of pollution are generated. ii. This score is valid for plants having waste-water generation < 100 KLD. iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as R-O.
72.	74	Wire drawing and wire netting	20	-	20	-	-	-	-	50	O-O	Mainly water polluting. WP score is normalized to 100.



73.	21	Dry cell battery (excluding manufacturing of electrodes) and assembling & charging of acid lead battery on micro scale	30	--	30	15	--	15	10	55	O-O	Water and air polluting both.
74.	50	Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs only and not for commercial purpose)	20	--	20	20	--	20	15	55	O-O	i. All sorts of pollution are generated. ii. R&D activities are to be shifted to Red category.
75.	78	Synthetic resins	20	-	20	20	-	20	15	55	R-O	All sorts of pollution are generated.
76.	79	Synthetic rubber excluding molding	20	-	20	20	-	20	15	55	R-O	i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum. ii. Process is similar to a part of Petrochemical plants.
77.	9	Cashew nut processing	25	--	25	20	--	20	--	56	O-O	Normal water and air polluting.
78.	12	Coffee seed processing	25	--	25	20	--	20	--	56	O-O	Normal water & air polluting industry.
79.	57	Parboiled Rice Mills	25	-	25	20	-	20	-	56	R-O	i. Rice Mills are generating both air and water pollution. Wastewaters are having high strength in respect of BOD. ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD. iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both, the unit shall be classified as Red.



80.	29	Foam manufacturing	-	-	-	20	-	20	15	58	O-O	i. Raw material is polyurethane, latex etc. ii. Emissions of VOCs and HAPs, CH3Cl2 and similar compounds as blowing agents. iii. Outdated raw materials and spoiled slots are discarded as HW.
81.	34	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely Used Oil - As per specifications prescribed from time to time.	10	0	10	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100
82.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely Waste Oil ---As per specifications prescribed from time to time.	-	-	-	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.
83.	56	Producer gas plant using conventional up drift coal gasification (linked to rolling mills glass and ceramic industry refractories for dedicated fuel supply)	-	-	-	20	-	20	15	58.33	O-O	Mainly air polluting & tar (HW) generating; SO2, CO, NOx are generated. Tar is the by-product and utilized by other industries in co-processing.

Note :

i. Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White



Final List of Green Category of Industrial Sectors

Sl. No.	Orgnl SI No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	Remarks
1.	2	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from buffing operations.
2.	6	Ayurvedic and homeopathic medicines (without boiler)	10	--	10	--	--	--	--	25	G-G	Small quantities of waste-waters are generated from washing operations.
3.	8	Bakery /sweets production capacity <1tpd (with gas or electrical oven)	10	--	10	--	--	--	--	25	G-G	Small quantities of waste-waters are generated from washing operations.
4.	6	Bi-axially oriented PP film along with metalizing operations	10	--	10	--	--	--	--	25	O-G	Mainly extrusion process involving water recirculation
5.	10	Biomass briquettes (sun drying) without using toxic hazardous wastes	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
6.	13	Blending of mica mine resins & different powder, additives by physical mixing	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
7.	15	Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from buffing operations.
8.	16	Candy	10	--	10	10	--	10	--	25	G-G	Small quantities of waste-water and minor



9.	17	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	-	-	-	-	10	-	10	-	-	25	G-G	PM emissions are generated. This score is valid with Small gas / electricity operated oven / furnace for making glue.
10.	18	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	-	-	-	-	10	-	10	-	-	25	G-G	Minor air pollution due to some fugitive PM emissions from cutting operations.
11.	19	Cement products (without using asbestos / boiler / steam curing) like pipe, pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	-	-	-	-	10	-	10	-	-	25	G-G	Minor air pollution due to some fugitive PM emissions from mixing operations.
12.	20	Cera mic manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	-	-	-	-	10	-	10	-	-	25	G-G	Minor air pollution due to some fugitive PM emissions.
13.	11	Chilling plant, cold storage and ice making	10	-	-	10	-	-	-	-	-	25	O-G	Cooling water recirculation only.
14.	13	Coke briquetting (sun drying)	-	-	-	-	10	-	10	-	-	25	O-G	Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100.
15.	28	Cotton spinning and weaving (small scale)	-	-	-	-	10	-	10	-	-	25	G-G	Minor PM emissions from spinning process.
16.	17	Dal Mills	-	-	-	-	10	-	10	-	-	25	O-G	Some fugitive emissions of PM.



17.	29	Decoraton of ceramic cups and plates by electric furnace	--	--	--	10	--	10	--	25	G-G	Fumes of enamels, Minor air pollution.
18.	19	Digital printing on PVC clothes	--	--	--	10	--	10	--	25	O-G	Minor emissions / odour generations are expected.
19.	25	Facility of handling, storage and transportation of food grains in bulk	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM during handling of grains.
20.	36	Flour mills (dry process)	--	--	--	10	--	10	--	25	G-G	Fugitive dust emissions.
21.	41	Class , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	--	--	--	10	--	10	--	25	G-G	Minor fugitive emissions only.
22.	34	Glue from starch (physical mixing) with gas / electrically operated oven /boiler.	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM during mixing of raw materials.
23.	42	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)	--	--	--	10	--	10	--	25	G-G	Minor fumes from cleaning process.
24.	36	Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc .	10	--	10	10	--	10	--	25	O-G	<ul style="list-style-type: none"> Cooling waters and minor heat fumes. Finalization of categorization of subject to field verification.
25.	46	Insulation and other coated papers (excluding paper or pipe manufacturing)	--	--	--	10	--	10	--	25	G-G	Minor fumes due to application of poly-urethane
26.	49	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	--	--	--	10	--	10	--	25	G-G	Minor fumes due to uses of adhesives / glues



27.	50	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	--	--	--	10	--	10	--	10	--	25	G-G	Minor fumes at the time of transfers from one container to other.
28.	54	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	--	--	--	10	--	10	--	10	--	25	G-G	1. Minor fumes due to application of gums / adhesives / pastes etc. 2. This score is valid only for gas fired boiler.3. The units having coal fired boilers shall be categorized as Orange.
29.	59	Oil mill Chani and extraction (no hydrogenation / refining)	10	--	10	--	--	--	--	--	--	25	G-G	Small quantities of floor washings & equipments washings are generated.
30.	48	Packing materials from non asbestos fibre, vegetable fibre yarn	--	--	--	10	--	10	--	10	--	25	O-G	Some fugitive emissions of PM are expected.
31.	65	Phenyl/toilet cleaner formulation and bottling	--	--	--	10	--	10	--	10	--	25	G-G	Minor fumes of VOCs in the work zone
32.	67	Polythene and plastic processed products (virgin plastic)	10	--	10	10	--	10	--	10	--	25	G-G	Cooling water & emissions due to mixing of raw materials.
33.	68	Poultry, Hatchery and Piggery	--	--	--	10	--	10	--	10	--	25	G-G	Obnoxious odour containing H ₂ S, CH ₄ etc. and fugitive PM emissions
34.	69	Power looms (without dye and bleaching)	--	--	--	10	--	10	--	10	--	25	G-G	Minor emissions of PM.
35.	71	Puffed rice (muri) (using gas or electrical heating system)	--	--	--	10	--	10	--	10	--	25	G-G	Minor emissions of PM.
36.	57	Pulverization of ba mboo and scrap wood	--	--	--	10	--	10	--	10	--	25	O-G	Some fugitive emissions of PM are expected.
37.	72	Ready mix cement concrete	--	--	--	10	--	10	--	10	--	25	G-G	PM emissions
38.	73	Reprocessing of waste cotton	--	--	--	10	--	10	--	10	--	25	G-G	PM emissions
39.	60	Rice mill (Rice hullers only)	--	--	--	10	--	10	--	10	--	25	O-G	PM emissions are generated. Mainly air



40.	62	Rolling mill (gas fired) and cold rolling mill	10	--	10	10	--	10	--	25	O-G	polluting, AP score is normalized to 100
41.	75	Rubber goods industry (with gas operated baby boiler)	--	--	--	10	--	10	--	25	G-G	Mainly air polluting, AP score is normalized to 100
42.	63	Saw mills	--	--	--	10	--	10	--	25	O-G	Some PM emissions and obnoxious odour.
43.	77	Soap manufacturing (hand made without steam boiling / boiler)	10	--	10	--	--	--	--	25	G-G	Mainly air polluting. PM and noise are generated.
44.	80	Spice grinding (upto-20 HP motor)	--	--	--	10	--	10	--	25	G-G	Small quantities of waste-water are generated.
45.	66	Spice grinding (>20 hp motor)	--	--	--	10	--	10	--	25	O-G	Small quantities of fugitive emissions of raw materials.
46.	81	Steel furniture without spray painting	--	--	--	10	--	10	--	25	G-G	Mainly air polluting. Fugitive emissions of PM.
47.	82	Sleeping and processing of grains	10	--	10	--	--	--	--	25	G-G	Obnoxious gases from welding as well as noise pollution.
48.	86	Tyres and tube retreating (without boilers)	--	--	--	10	--	10	--	25	G-G	Washing waters are generated.
49.	22	Chilling plant and ice making without using ammonia	12	--	12	--	--	--	--	30	G-G	Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate.
50.	26	CO2 recovery	12	--	12	--	--	--	--	30	G-G	Cooling water and brine water circuits. Spillages / blow down may take place
51.	32	Distilled water (without boiler) with electricity as source of heat	12	--	12	--	--	--	--	30	G-G	Normal water pollution from scrubbing action
												TDS as distillation residues



52.	45	Hotels (up to 20 rooms and without boilers)	12	--	12	--	--	--	--	30	G-G	This score is valid for hotels having overall waste-water generation less than 10 KLD.
53.	53	Manufacturing of optical lenses (using electrical furnace)	12	--	12	--	--	--	--	30	G-G	Small quantities of waste-waters containing TDS, SS are generated.
54.	58	Mineralized water	12	--	12	--	--	--	--	30	G-G	RO Rejects.
55.	68	Tamarind powder manufacturing	12	--	12	15	--	15	--	33.75	O-G	<ul style="list-style-type: none"> Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed. Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.
56.	15	Cutting, sizing and polishing of marble stone	15	--	15	--	--	--	--	37.5	O-G	Mainly water polluting. Water pollution score is normalized to 100.
57.	22	Emery powder (fine dust of sand) manufacturing	--	--	--	15	--	15	--	37.5	O-G	Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.
58.	25	Flyash export, transport & disposal facilities	-	-	-	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> This is mainly air polluting activity. This is the normalized score based on air pollution.
59.	48	Mineral stack yard / Railway sidings	15	-	15	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> Mainly air pollution due to loading, unloading, storage and transportation of the minerals.



60.	54	Oil and gas transportation pipeline	-	-	-	-	10	5	15	-	37.5	R-G	<ul style="list-style-type: none"> Waste-water generation mainly during rains only. Contains small gas based power plants up-to 5 MWs. Air pollution score is normalized to 100. In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.
61.	64	Seasoning of wood in steam heated chamber	--	--	--	--	15	--	15	--	37.5	O-G	<ul style="list-style-type: none"> Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.
62.	84	Synthetic detergent formulation	--	--	--	--	15	--	15	--	37.5	G-G	<ul style="list-style-type: none"> This score is valid for the industries which are not manufacturing LABSA. It is procured from outside. Small quantities of emissions are generated from mini boiler. Air pollution score is normalized to 100.
63.	69	Tea processing (with boiler)	--	--	--	--	15	--	15	--	37.5	O-G	<ul style="list-style-type: none"> With boiler, it is an orange category industry. Without boiler, it will be green category industry.



Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
 - R-O means original category was Red and revised category is Orange
 - O-O means original category was Orange and revised category is also Orange
 - O-G means original category was Orange and revised category is Green
 - O-W means original category was Orange and revised category is White
 - G-O means original category was Green and revised category is Orange
 - G-G means original category was Green and revised category is also Green
 - G-W means original category was Green and revised category is White

- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No	Original Sl No.	Industry Sector	Original Category	Remarks
1	47	Jobbing and Machining	G	Vague category to be deleted, as such activities have already been covered in other categories.
2	66	Reel manufacturing	G	Already covered in other categories. Hence, deleted
3	1	Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting)	G	Already covered in Orange category. Hence, deleted
4	5	Automobile fuel outlets (only dispensing)	G	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.
5	30	Diesel generator sets (15 KVA to 1 MVA)	G	<ul style="list-style-type: none">• Normal operation – 12 hrs a day.• Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr.• Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories



Final List of White Category of Industries

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category
1.	3	Assembly of air coolers / conditioners ,repairing and servicing	--	--	--	--	--	--	--	--	G-W
2.	4	Assembly of bicycles, baby carriages and other small non motorizing vehicles	--	--	--	--	--	--	--	--	G-W
3.	7	Bailing (hydraulic press)of waste papers	--	--	--	--	--	--	--	--	G-W
4.	9	Bio fertilizer and bio-pesticides without using inorganic chemicals	--	--	--	--	--	--	--	--	G-W
5.	11	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	--	--	--	--	--	--	--	--	G-W
6.	12	Blending and packing of tea	--	--	--	--	--	--	--	--	G-W
7.	14	Block making of printing without foundry (excluding wooden block making)	--	--	--	--	--	--	--	--	G-W
8.	21	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)	--	--	--	--	--	--	--	--	G-W
9.	25	Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	--	--	--	--	--	--	--	--	G-W
10.	27	Cotton and woolen hosiery making (Dry process only without any dyeing / washing operation)	--	--	--	--	--	--	--	--	G-W
11.	31	Diesel pump repairing and servicing (complete mechanical dry process)	--	--	--	--	--	--	--	--	G-W
12.	33	Electric lamp (bulb) and CFL manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W



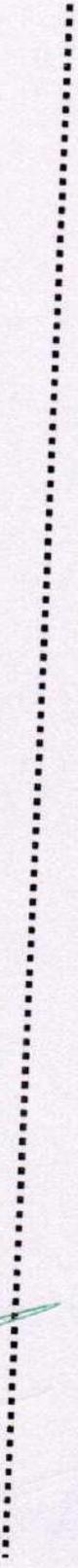
13.	34	Electrical and electronic item assembling (completely dry process)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
14.	23	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	O-W
15.	35	Flavoured betel nuts production/ grinding (completely dry mechanical operations)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
16.	37	Fly ash bricks/ block manufacturing	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
17.	38	Fountain pen manufacturing by assembling only	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
18.	39	Glass ampoules and vials making from glass tubes	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
19.	40	Glass putty and sealant (by mixing with machine only)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
20.	43	Ground nut decorticating	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
21.	44	Handloom/ carpet weaving (without dyeing and bleaching operation)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
22.	48	Leather cutting and stitching (more than 10 machine and using motor)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
23.	51	Manufacturing of coir items from coconut husks	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
24.	52	Manufacturing of metal caps containers etc	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
25.	55	Manufacturing of shoe brush and wire brush	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
26.	57	Medical oxygen	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
27.	60	Organic and inorganic nutrients (by physical mixing)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
28.	61	Organic manure (manual mixing)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
29.	63	Packing of powdered milk	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
30.	64	Paper pins and u clips	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
31.	58	Repairing of electric motors and generators (dry mechanical process)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
32.	74	Rope (plastic and cotton)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	O-W

NOTARY PUBLIC
 Reg. No.-1181/02
 PHOTO COPY
 ATTESTED
 True Copy
 Ranchi (Jharkhand)

33.	76	Scientific and mathematical instrument manufacturing	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
34.	78	Solar module non conventional energy apparatus manufacturing unit	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
35.	79	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W
36.	83	Surgical and medical products assembling only (not involving effluent / emission generating processes)	--	--	--	--	--	--	--	--	--	--	--	--	--	--	G-W

Note : Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is Orange
- d. O-G means original category was Orange and revised category is also Orange
- e. O-W means original category was Orange and revised category is Green
- f. G-O means original category was Green and revised category is White
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White



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JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 83400-4
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/HO/RNC/CTO-7084777/2020/2024

Dated : 2021-01-04

Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981

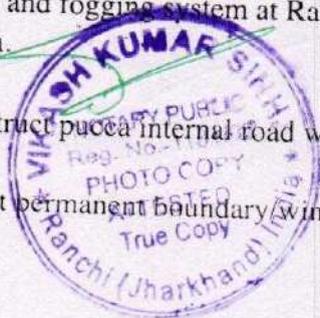
- Application (s) dated 2020-11-02 of DUMKA GOODS SHED, Occupier Name :Akhilesh ojha for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..
- Documents Relied Upon:**
 - The contents of Combined CTE & CTO application, Project report and the documents furnished in support of application.
 - The content of Consent to Establish (CTE/CTO), Ref No.-JSPCB/HO/RNC/CTE/CTO-4959589/2019/3, Dated-13.10.2019 of this office.
 - The content of M/s Dumka Goods shed is establish in Railway own land for loading and unloading of materials.
 - The content of inspection report Ref no. 1708^{Text} dated 23.11.2020 of Regional Officer, Regional Office-Cum-Laboratory, J.S.P.C. Board, Dumka.
- The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -RASHIKPUR , P S -DUMKA , District -DUMKA , as follows:

Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTC
	Plot Nos.	Area			
Before Expansion	Mauza - RASHIKPUR, Plot No. 295, Khata No.-02	Area - 4953 Sq. Mtrs	Rs. 51,27,989.49/-	loading and unloading of Minerals Goods----- -----.(capacity not mention in IR and application)	31/12/2021

(A) Specific Conditions:



1. That, the occupier shall, comply with all the conditions including installation of PM 10 analyser related to railway siding as directed in the JSPCB letter memo no B-387 dated. 11.04.2019 within 2 months from the date of issuance of this CTO. If the unit is found to be non-complied with respect to these conditions as stated in the referred letter then CTO shall be revoked and fresh environmental compensation will be levied as per NGT order from the date of Issue of last CTO.
2. That, if the occupier is found violating the Consent to Operate at any point of time during inspection of the plant by the competent authority, the Consent to Operate shall be revoked as per provision of the acts.
3. That, the occupier shall comply all the conditions laid down in CTE and CTO.
4. That, this CTO is subject to any further decision/direction/order issued by MoEF in this regard.
5. That, he/they shall make arrangement of water sprinkling through fixed water sprinklers or tankers having facility of pressure pump and fogging system at loading-unloading sites and on the transportation road within two months and report to the Board Head office at Ranchi as well as Regional Office, JSPCB, Dumka.
6. That, the occupier shall submit application for renewal of consent under section 25/26 of the Water (prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent with documents showing compliance of all of the above conditions.
7. That, the occupier shall install fixed type water sprinklers/foggers on all roads and sidings to control fugitive emission within four months from the issuance of CTO and submit the report to the Board.
8. That, this CTO is valid subject to submission of amount of environmental compensation.
9. That, he/they shall cover all the materials with tarpaulin when it is lying on the railway siding and not being lifted for its transportation through roads.
10. That, he /they shall submit AAQ & Noise level Monitoring reports thrice within the consent period and the analysis reports must be prepared by an organization recognized by JSPCB / CPCB / MoEF, Govt. of India.
11. That, the occupier shall construct rain water recharge system within three months from the date of issuance of CTO and submit the report to the Board.
12. That, the occupier shall submit the investment figure certified by CA otherwise your application for further CTO will not be considered.
13. That, he/they shall make arrangement of water sprinkling through fixed water sprinklers & tankers having facility of pressure pump and fogging system at Railway Siding within two months and report to the Regional Office, JSPCB, Dumka.
14. That, the occupier shall construct pucca internal road within the premises.
15. That, he (they) shall construct permanent boundary wind breaking wall of at least 20 ft. height all along



the railway siding within two months.

16. That, he (they) shall allow transport of materials through the railway siding of such mines/plants which have valid consent to operate order of the State Pollution Control Board and also keep a record thereof and shall make available to the officer (s) concerned during his (their) visits of the site.

17. That, he/they shall transport the materials only to those mines/plants who have valid authority for transportation under valid provisions of the law.

18. That, he/they shall allow transportation of materials either in lumps or in fines only through covered and leak proof dumpers/trucks within the railway siding area.

19. That, he/they shall construct garland drain all along the boundary wall with de-silting pit within three months from the date of issue of CTO.

20. That, he/they shall make tree plantation in good numbers in two rows by making by bamboo Gambians at a spacing of 2.0 M within three months and maintain it and report to the Board substantiating the plantation works with photographs taken from all angles.

21. That, he (they) shall in no case discharge runoff water or waste water of premises outside the railway sidings.

22. That, the Board shall impose any other condition at any point of time as recommended by the Regional Office / Head Office, JSPCB for control of pollution as it find deem fit.

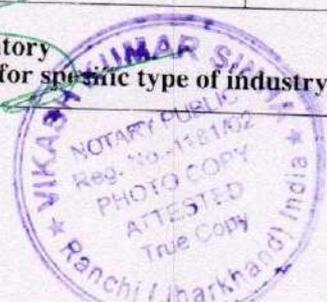
(B) General Conditions :

(1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:



S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO ₂), $\mu\text{g}/\text{m}^3$	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO ₂), $\mu\text{g}/\text{m}^3$	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 μm) or PM ₁₀ , $\mu\text{g}/\text{m}^3$	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 μm) or PM _{2.5} , $\mu\text{g}/\text{m}^3$	Annual 24 hours	40 60	40 60
5.	Ozone(O ₃), $\mu\text{g}/\text{m}^3$	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) $\mu\text{g}/\text{m}^3$	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m ³	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH ₃) $\mu\text{g}/\text{m}^3$	Annual 24 hours	100 400	100 400
9.	Benzene (C ₆ H ₆) $\mu\text{g}/\text{m}^3$	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m ³	Annual	01	01
11.	Arsenic (As) ng/m ³	Annual	06	06
12.	Nickel (Ni) ng/m ³	Annual	20	20

Note : Serial no. 1 to 4 - Mandatory
Serial no. 5 to 12 As applicable for specific type of industry.



(2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

S N	Parameter	Standard
1	Particulate Matter	150 µg/ Nm3

(3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	NA

(4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	NA

(5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.

(6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.

(7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.

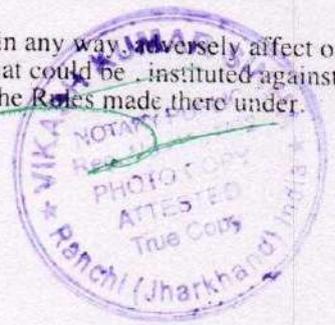
(8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.

(9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.

(10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.

(11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.

(12) That, this CTO shall not in any way adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.



- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
- 4. That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.
- 5. That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.
- 6. The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.
- 7. The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.

This is issued with the approval of the Competent authority

KAMLAKANT PATHAK
Digitally signed by KAMLAKANT PATHAK
 DN: cn=KAMLAKANT PATHAK, o=JHARKHAND STATE POLLUTION CONTROL BOARD, postalCode=835004, st=JHARKHAND, 2.5.4.20=70631f1d18652126475762c07...
 10f01c91e395c101a179ae...=KAMLAKANT PATHAK
 Date: 2021.01.04 17:36:15 +05'30'

(Kamlakant Pathak)
 Regional Officer
 Dated : 2021-01-04

Memo No. : JSPCB/HO/RNC/CTO-7084777/2020/2024

Copy to: Shri Akhilesh ojha, M/S DUMKA GOODS SHED, At - DUMKA RAILWAY STATION, P.O.+ Distt.- Dumka/ Director of Industry, Government of Jharkhand, Ranchi/ Director of Mines, Government of Jharkhand, Ranchi/ Deputy Commissioner, Dumka/ Chief Inspector of Factories, Ranchi/ D.F.O., Dumka/ D.M.O., Dumka/ Regional Officer, Jharkhand State Pollution Control Board, Dumka for information & necessary action.

KAMLAKANT PATHAK
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 Date: 2021.01.04 17:35:15 +05'30'

(Kamlakant Pathak)
 Regional Officer





झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला, दुमका - 814101
Ph: 06434-230203 Web Site: www.jspcb.nic.in

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पत्रांक :- 849
प्रेषक:

दिनांक :- 2/7/2021

सेवा में,

क्षेत्रीय पदाधिकारी,
दुमका।

सदस्य सचिव,
झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,
राँची।

विषय :- Original Application No. 19/2021/EZ Ravi Shankar Mandal
Versus Union of India & Ors के संबंध में निरीक्षण प्रतिवदेन।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि माननीय NGT के Original Application No. 19/2021/EZ Ravi Shankar Mandal Versus Union of India & Ors के संबंध में पारित आदेश के आलोक में Dumka Goods shed (Railway siding) का निरीक्षण प्रतिवदेन संलग्न कर आवश्यक कार्रवाई हेतु भेजा जा रहा है।

सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनु० - यथो।

विश्वासभाजन,
2/7/2021
(कमलाकान्त पाठक)
क्षेत्रीय पदाधिकारी।



INSPECTION REPORT OF DUMKA GOODS SHED IN LIGHT OF THE HON'BLE NGT, EZB, KOLKATA ORDER DATED 07TH JUNE, 2021 in O. A. No. 19/2021/EZ.

In light of the Hon'ble NGT Order dated 7th June, 2021 in O. A. No. 19/2021/EZ in the matter of Ravi Shanker Mandal versus Union of India & Ors., the Dumka Goods Shed was inspected by the Regional Officer, along with Sri Amul Kumar Soren, Consulting Executive; & Sri Ravi Kumar, Assistant Scientific officer, of the Jharkhand State Pollution Control Board (JSPCB), Regional Office -cum- Laboratory Dumka on 29/06/2021. Shri Akhilesh Ojha, Goods shed Superintendent, Dumka was present during inspection.

During inspection the following observation were found:-

1. Dumka Goods Shed is located at Latitude: 24°17'23" N & Longitude: 87°15'26" E.
2. Good shed was non operational at the time of inspection.
3. Dumka Goods Shed has obtained Combined Consent (CTE/CTO) from Jharkhand State Pollution control Board vide Ref No. JSPCB/ HO/RNC /CTE/ CTO- 4959589/2019/3 Dated : 2019-10-13, Also CTO has been obtained by Dumka Goods shed vide Ref. No. JSPCB/HO/RNC/CTO-7084777/2020/2024 Dated: 04/01/2021 valid up to 31/12/2021 over an area of 4953 m² at Plot No. - 295; Khata No. – 02, in Mauza – Rashikpur, Dumka for loading and unloading of minerals Goods (The copy of Combined CTE & CTO, renewal CTO is attached as Annexure – 1.)
4. At the time of inspection against CTO application, as a mineral, Goods shed was storing & transporting only stone Chips which comes under minor Mineral. But now they are expanding their work for storage & transportations of coal which comes under major minerals for which fresh CTE/CTO required along with effective pollution control measures.
5. A new railway track was also being constructed in the Dumka Goods shed which is started from 13th march 2021 as informed by Shri Akhilesh Ojha, G.S.S. Dumka.



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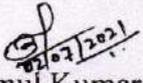
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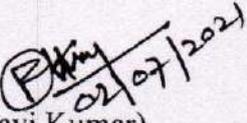
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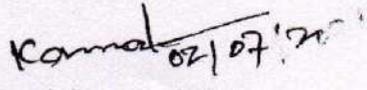
6. The Ariel distance of the following sensitive locations from the battery point of the Dumka Goods Shed is as follows:

Si.No.	Sensitive Points	Distance criteria as per Board's Notification no B-15 dated 18/10/2017	Distance from Battery Point (as per present status)
1.	St. Xaviers School	No siting criteria for green categories of industries.	48 meters
2	10+2 Western English School		64 meters
3	A. N. College –more than 100 meters		Beyond 100 meters
4	State Highway-18 (Govindpur-Sahibganj)		Beyond 100 meters
5	Hospitals		Beyond 100 meters
6	Rajkiya polytechnic college dumka		Beyond 100 meters
7	Dumka Engineering college		Beyond 100 meters
8	St. Johns school		Beyond 100 meters
10	Habitation (above 800 nos. of dwellers/ 160 nos. houses)		Within 100 meters (About 6 built house and 15 under construction)
9	Bethel Mission School	Beyond 100 meters	

The Unit's Representative Shri Akhilesh Ojha, Goods Shed Superintendent, Dumka Goods Shed was directed to stop all the ongoing construction activities related to the expansion part with immediate effect and start the construction only after obtaining prior CTE/CTO from the Board.


(Amul Kumar Soren)
C.E. Dumka


(Ravi Kumar)
A.S.O. Dumka


(Kamlakant Pathak)
Regional Officer
Dumka



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Jharkhand State Pollution Control Board
Regional Office-Cum-Laboratory, Dumka- 814101
Ph: 06434-230203, www.jspcb.org

Ref. No.

Dated-----

From

Regional Officer
Dumka

To,

Sri Akhilesh Ojha, G. S. S
M/S Dumka Goods Shed (Railway Siding),
At.- Dumka Railway Station, Distt. – Dumka,

Subject: Show cause notice under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

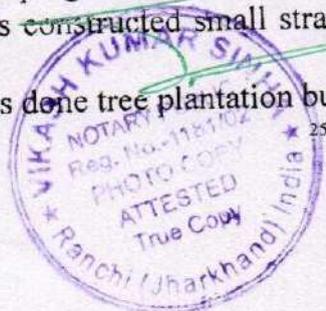
Sir,

Whereas, you are expanding Railway siding at Dumka Goods Shed for Storage & transporting of coal without obtaining consent to establish/operate from Jharkhand State Pollution Control Board, under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Whereas, a letter was issued from this office to you vide letter no.- 479 dated 18.03.2021, for compliance of conditions mentioned in CTO Ref no. JSPCB/HO /RNC/CTO- 7084777/2020/2024 dated 04.01.2021. Also vide letter no. 833 dated 01.07.2021 was issued for stop all construction activities related to expansion.

Whereas, your Railway Siding was reinspected on 07.08.2021 and following non-compliance were observed:-

- i. In the unit premises expansion work was found under progress without prior consent from Board.
- ii. The unit has not constructed a pucca road within the unit premises for movement of trucks.
- iii. The unit has not installed water sprinkler for wetting of ground.
- iv. No facilities provided to stop flow of water from the siding to nearby lands during rain.
- v. The house keeping of Railway siding was found not satisfactory.
- vi. The unit has constructed small stretch of boundary wall along the Railway siding.
- vii. The unit has done tree plantation but not adequate.



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In light of the above you are directed to stop all construction activities related to the expansion with immediate effect and you are given to second chance for compliance of conditions mentioned in CTO within 21 days from the date of issue of this notice and explain why not direction of closure under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 shall be issued to your Railway siding without giving further opportunity.

Your's faithfully,

Sd/-
Regional Officer
Dumka

Memo no. 1053

Copy to Member Secretary, Jharkhand State Pollution Control Board, Ranchi for information & necessary action.

Dumka/ Dated :- 10/08/2021

Kamal
Regional Officer
Dumka
10/08/2021



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झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला दुमका - 814101

दिनांक :- 01/07/2021

पत्रांक :- 833

प्रेषक:

क्षेत्रीय पदाधिकारी,
दुमका।

सेवा में,

Shri Akhilesh Ojha (GSS)
Dumka Goods Shed (Railway siding)
At.- Dumka Railway Station, Dumka.

विषय :- रेलवे साइडिंग के विस्तारीकरण के संबंध में।
महाशय,

उपर्युक्त विषय के क्रम में सूचित करना है कि अधोहस्ताक्षरी द्वारा आपके रेलवे साइडिंग का निरीक्षण दिनांक- 29.06.2021 को माननीय राष्ट्रीय हरित अधिकरण में दायर रिट याचिका OA no. 19/2021/ EZ Ravi Shankar mandal Versus union of India & ors. के आलोक में रेलवे साइडिंग के प्रतिनिधि श्री अखिलेश ओझा (GSS) की उपस्थिति में किया गया। निरीक्षण के दौरान रेलवे साइडिंग के विस्तारीकरण का कार्य होता हुआ पाया गया। रेलवे साइडिंग के प्रतिनिधि द्वारा बताया गया कि उक्त विस्तारीकरण का कार्य कोयला स्टॉक यार्ड के लिए किया जा रहा है।

ज्ञातव्य हो कि पर्वद से बगैर स्थापना सहमति (CTE) प्राप्त किए इकाई में विस्तारीकरण का कार्य करना जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 अधिनियमों का उल्लंघन है।

अतः आपको निदेशित किया जाता है, कि तत्काल प्रभाव से रेलवे साइडिंग के विस्तारीकरण का कार्य बंद कर दें तथा पर्वद से वैध स्थापना सहमति प्राप्त कर ही साइडिंग का विस्तारीकरण का कार्य करें।

RLG

विश्वासभाजन,

50/-
क्षेत्रीय पदाधिकारी,
दुमका।

ज्ञापांक :- 833

प्रतिलिपि :- मंडल रेल प्रबंधक, आसनसोल को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

दुमका/दिनांक:- 01/7/2021

ज्ञापांक :- 833

प्रतिलिपि :- उपायुक्त, दुमका को सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

दुमका/दिनांक:- 01/7/2021

ज्ञापांक :- 833

प्रतिलिपि :- सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची को सूचनार्थ प्रेषित। इस संबंध में मुख्यालय स्तर से उचित कार्रवाई हेतु अनुशंसा की जाती है।

दुमका/दिनांक:- 01/7/2021

50/-
क्षेत्रीय पदाधिकारी,
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01/07/2021
क्षेत्रीय पदाधिकारी,
दुमका।



167

o/c



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

क्षेत्रीय कार्यालय-सह-प्रयोगशाला दुमका - 814101

दिनांक :- 18/03/2021

पत्रांक :- 479
प्रेषक:

सेवा में,

क्षेत्रीय पदाधिकारी,
दुमका।

M/s Dumka Goods Shed (Railway Siding)
Shri Akhilesh ojha, Station Manager,
At - Dumka Railway Station,
P.O.+ Distt.- Dumka

विषय :- पर्वद से इकाई को पूर्व प्रदत्त संचालन सहमति शर्तों का अनुपालन सुनिश्चित करने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में सूचित करना है, कि आपकी इकाई को पर्वद से मानक शर्तों एवं संबंधित विशिष्ट शर्तों के साथ संचालन सहमति प्रदान की गयी है, परन्तु दिनांक 16.03.2021 को दैनिक समाचार पत्र हिन्दुस्तान के द्वारा रेलवे रेक में लोडिंग एवं अनलोडिंग के क्रम में धूलकण संबंधी समस्या को प्रकाशित किया गया था। साथ ही क्षेत्र भ्रमण के दौरान औचक निरीक्षण किया गया, एवं निरीक्षण के क्रम में पाया गया कि पर्वद से प्रदत्त संचालन सहमति में वर्णित शर्तों एवं संबंधित विशिष्ट शर्तों का अनुपालन नहीं किया जा रहा है। साथ ही यह भी पाया गया कि रेलवे साइडिंग से धूल अत्यधिक मात्रा में उड़कर परिवेशीय वायु को अधिक प्रभावित कर रहा था।

अतः निदेशित किया जाता है कि तत्काल प्रभाव से इकाई में धूलकण संबंधी समस्या का निराकरण करने के पश्चात् ही इकाई का संचालन करें अन्यथा जल (प्रदूषण नियंत्रण एवं निवारण) अधिनियम 1974 एवं वायु (प्रदूषण नियंत्रण एवं निवारण) अधिनियम, 1981 के सुसंगत धाराओं के तहत आपके विरुद्ध कानूनी कार्रवाई प्रारम्भ की जा सकती है।

इसे उच्च प्राथमिकता दें।

विश्वास्तभाजन,
ह0/
क्षेत्रीय पदाधिकारी,
दुमका।

ज्ञापांक :-

प्रतिलिपि :- मंडल रेलवे प्रबंधक, आसनसोल को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

दुमका/दिनांक :-

ह0/
क्षेत्रीय पदाधिकारी
दुमका।

ज्ञापांक :-

प्रतिलिपि :- उपायुक्त-सह-अध्यक्ष, जिला पर्यावरण समिति, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

दुमका/दिनांक :-

ह0/
क्षेत्रीय पदाधिकारी
दुमका।

ज्ञापांक :-

प्रतिलिपि :- सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, रांची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

दुमका/दिनांक :-

ह0/
क्षेत्रीय पदाधिकारी



18/03/2021
क्षेत्रीय पदाधिकारी